

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.
CP.290/94 in OA.1374/94
Dated this the 22nd of February, 1995.

Shri N.V. Krishnan, Hon. Vice Chairman(A)
Dr. A. Vedavalli, Hon. Member(J)

Musharaff Ali,
S/o Shri Aley Ali,
R/o Mohalla Bagh Gulab Rai,
Moradabad.Applicant

By Advocate: Shri B.B. Raval.

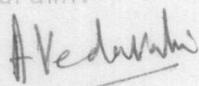
versus

1. Union of India through the
General Manager,
Northern Railway Headquarters,
Government of India,
Baroda House, New Delhi.
2. The Divisional Railway Manager,
Northern Railway,
Government of India,
Moradabad.Respondents

By Advocate: Shri K.K. Patel.

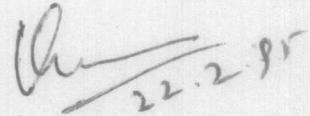
The learned counsel for the petitioner submits
that the petitioner wishes to withdraw the Contempt
Petition. Accordingly, permission is granted.

2. The Contempt Petition is dismissed as
withdrawn.



(Dr. A. Vedavalli)

Member(J)



(N.V. Krishnan)

Vice Chairman(A)

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